

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **18.03.2024** (MONDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial),  
Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 99/2024 For Exemption IA No. 272 & 273/2024 Interim relief IA No. 274/2024	M/s. Madhucon Projects Limited. Vs M/s. Srei Equipment Finance Ltd.	Mr. HK Chaturvedi	
2	Comp App (AT) (CH) (Ins) No. 100/2024 For Exemption IA No. 277/2024 For Stay IA No. 279/2024 For Urgent Listing IA No. 278/2024	Sanjay Raj Vs G K Ispat Pvt. Ltd. & Anr.	Mr. Srijan Sinha	
3	Comp App (AT) (CH) (Ins) No. 75/2024 To dispense with IA No. 215/2024 For Delay in representation IA No. 217 & 218/2024 For Stay IA No. 216/2024	S Lakshmanan & Anr. Vs Green Peace Construction Pvt Ltd	Mr. P Jesus Moris Ravi	
4	Comp App (AT) (CH) (Ins) No. 81/2024 For Stay IA No. 240/2024	Bank Of Baroda Stressed Assets Management Branch & Anr. Vs Regional Provident Fund Commissioner & Anr.	Mr. B Dhanaraj	

5	Comp App (AT) (CH) (Ins) No. 83/2024 For Condone Delay IA No. 276/2024	Madhu Desikan Liquidator of Connexions Retail Stores Pvt. Ltd. Vs Deutsche Bank  <b>WITH</b>	Mr. B Ramana Kumar	Mr. AG Sathyanarayana For Caveator
6	Comp App (AT) (CH) (Ins) No. 84/2024 For Condone Delay IA No. 275/2024	Madhu Desikan Liquidator of Connexions Retail Stores Pvt. Ltd. Vs Deutsche Bank	Mr. B Ramana Kumar	Mr. AG Sathyanarayana For Caveator

For Hearing (Part Heard)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	TA (AT) No. 100/2021 (CA (AT) No. 209/2019)	Keerti Anurag Investments Pvt. Ltd. & Anr. Vs Sai Anupama Agencies Pvt. Ltd. & 15 Ors.  <b>WITH</b>	Mr. Aashish Jain Lunia	Mr. Yogesh Jagia- R1, R2
8	TA (AT) No. 263/2021 (CA (AT) No. 03/2020 IA No.59 &60/2022) To adv. Hg. IA No. 908/2022	Keerti Anurag Investments Pvt. Ltd. & Anr. Vs Sai Anupama Agencies Pvt. Ltd. & Anr.	Mr. Aashish Jain Lunia	Mr. Yogesh Jagia- R1, R2
9	TA (AT) No.51/2021 (Comp App (AT) No. 102/2019 For Stay IA No. 1425/2019)	Spectrum Power Generation Ltd. & 3 Ors. Vs M. Kishan Rao & 42 Ors.  <b>WITH</b>	Mr. Anando Mukherjee	Mr. Rahul Unnikrishnan Mr. Yogesh K. Jagia
10	TA (AT) No.52/2021 (Comp. App. (AT) No. 137/2019 For Stay IA No. 1767/2019)	Mr. M Kishan Rao & 9 Ors Vs Spectrum Power Generation Ltd & 37 Ors	Mr. Yogesh Jagia Mr. Rahul Unnikrishnan Mr. Krishna Dev J	Mr. Anando Mukherjee

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	Comp App (AT) (CH) (Ins) No. 410/2022 For Stay IA No. 1005/2022 Leave to file IA No. 1060/2022	Employees State Insurance Corporation Vs Sri Lakshmi Srinivasa Jute Mills Pvt. Ltd. & 2 Ors.	Mr. SP Srinivasan	Mr. NP Vijaykumar- R2
12	Comp App (AT) (CH) (Ins) No. 411/2022	Ramasamy Shanmuggam Vs Indian Bank <b>WITH</b>	Mr. AG Sathyanarayana	
13	Comp App (AT) (CH) (Ins) No. 412/2022	Ramasamy Shanmuggam Vs GST & Anr. <b>WITH</b>	Mr. AG Sathyanarayana	Mr. B Vijay
14	Comp App (AT) (CH) (Ins) No. 413/2022	Ramasamy Shanmuggam Vs IBBI	Mr. AG Sathyanarayana	
15	Comp App (AT) (CH) No. 69/2023 For Stay IA No. 897/2023	Amit Sanghi & 2 Ors. Vs Sanghi Textiles Pvt. Ltd. & 10 Ors.	Mr. Y Suryanarayana	Mr. Sriram Venkatavaradan- R2 Mr. Yogesh Jagia- R3 Mr. Sharad Sanghi- R10 & R11
16	Comp App (AT) (CH) No. 101/2023	Pulikottil Varuthunny Ittikuru Vs Pulikot Credit and Investments Pvt. Ltd. & 4 Ors. <b>WITH</b>	Mr. Philip Mathew	Mr. B Sruthan-R1- R4
17	Comp App (AT) (CH) No. 102/2023	Mini Jacob Vs Pulikot Credit and Investments Pvt. Ltd. & 4 Ors. <b>WITH</b>	Mr. Philip Mathew	Mr. B SruthanR1- R4
18	Comp App (AT) (CH) No. 103/2023	Ajal Varuthunny Vs Pulikot Credit and Investments Pvt. Ltd. & 4 Ors. <b>WITH</b>	Mr. Philip Mathew	Mr. B SruthanR1- R4
19	Comp App (AT) (CH) No. 104/2023	Johan Varuthunny Vs Pulikot Credit and Investments Pvt. Ltd. & 4 Ors.	Mr. Philip Mathew	Mr. B SruthanR1- R4

20	Comp App (AT) (CH) (Ins) No. 280/2023 For Stay IA No. 856/2023	The State Bank of India Vs PTC India Financial Services Ltd. & 2 Ors. <b>WITH</b>	Mr. Pranava Charan	Ms. Varsha Banerjee- R1 Mr. Jose John- R2 Mr. Amir Bavani- R3
21	Comp App (AT) (CH) (Ins) No. 285/2023 For Stay IA No. 870/2023	The State Bank of India Vs Indo Unique Flame Ltd & Anr.	Mr. Pranava Charan	Mr. Amir Bavani- R1 Mr. Jose John- R2
22	Comp App (AT) (CH) (Ins) No. 334/2023 Delay in refiling IA No. 1012/2023 For Stay IA No. 1013/2023 Interim Injunction IA No. 253/2024	G. Subramanian Vs CA R Shanmuggam & 4 Ors.	Mr. Praveen Purohit	
23	Comp App (AT) (CH) (Ins) No. 383/2023 For Condone Delay IA No. 1161/2023	Mr. G. Balasubramaniam & Anr. Vs P Eswaramoorthy & 2 Ors.	Dr. KS Ravichandran Ms. S Manjula Devi	Mr. B Dhanaraj-R1 Mr. ML Ganesh-R2 Ms. A Vidya- R3

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
24	Comp App (AT) (CH) (Ins) No. 41/2022 For Condone Delay IA No. 85/2022 For Exemption IA. No 86/2022 For Stay IA No.87/2022 For Directions IA No. 193/2022 To Adv. Hg. IA No. 281, 964/2022 & 207/2023 To Intervene IA No. 905/2022 To Vacate the Stay IA No. 1121/2022	Bharani Properties and Developers Pvt Ltd Vs Rajashree Santhanam, Liquidator of Anandram Developers Pvt Ltd <b>WITH</b>	Ms. R. Sowmya Mr. K Hari Prasath	Mr. B Dhanaraj
25	Comp App (AT) (CH) (Ins) No. 42/2022 For Condone Delay IA No. 88/2022 For Stay IA No.89/2022 For Exemption IA No 90/2022	Manoharamma Hotel Investment Pvt Ltd Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd	Mr. Adarsh Mohandas	Mr. B Dhanaraj

	For Direction IA No.194/2022 To Intervene IA No. 904/2022 Vacate the Stay IA No. 1122/2022 To Adv. Hg IA No. 283, 965/2022 & 206/2023	<b>WITH</b>		
26	Comp App (AT) (CH) (Ins) No. 87/2022 For Stay IA No.186/2022 For Exemption IA No.187/2022 Leave to file IA No. 188/2022 To Intervene IA No. 906/2022 To Adv. Hg. IA No. 282, 966/2022 & 205/2023	K.Bapaiah, Promoter and erst. Director of Anandram Developers Pvt. Ltd. Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt. Ltd.	Ms. Shubharanjani Ananth	Mr. B Dhanaraj
27	Comp App (AT) (CH) (Ins) No.285/2022	IDBI Trusteeship Services Limited Vs. Ozone Urbana Infra Developers Pvt. Ltd.	Mr. Edward James	Mr. Perikal K Arjun
28	Contempt Case (AT) No. 7/2019 in Company Appeal (AT) (Ins) No. 552/2018 For Clarification IA No. 73/2024	Gandhar Oil Refinery (India) Ltd Vs Ragurama Krishnaraja & Anr.  <b>WITH</b>	Mr. Ajay Gagger	Mr. Yogesh Jagia R1
29	Contempt Case (AT) No. 8/2019 in Company Appeal (AT) (Ins) No. 553/2018	Gandhar Oil Refinery (India) Ltd Vs Ragurama Krishnaraja & Anr.	Mr. Ajay Gagger	Mr. Yogesh Jagia R1
30	Comp App (AT) (CH) (Ins) No.255/2022 For Stay IA No. 534/2022 For Exemption IA No. 533 & 535/2022	Current Electricals Ltd Vs B. Ramana Kumar IRP, Krishnaa Energy Pvt Ltd  <b>WITH</b>	Mr. R. Sivaraman	Mr. B Ramana Kumar Mr. Gajendra Ravi
31	Comp App (AT) (CH) (Ins) No. 256/2022 For Stay IA No. 536/2022 For Exemption	Current Power Equipments Pvt. Ltd Vs Mr. B.Ramana Kumar, IRP, Krishnaa Energy Private Limited	Mr. R. Sivaraman	Mr. S Harish Kumar

	IA No. 537 & 538/2022			
32	TA (AT) No. 70/2021 (CA (AT) (Ins) No. 220/2020)	360 Realtors LLP Vs GM Infiniti Dwelling (India) Pvt. Ltd.	Mr. Vaibhav Mahajan Ms. Srishti Girdhar	Mr. SP Singh Chawla
33	TA (AT) No. 249/2021 (CA (AT) (Ins) No. 904/2020)	Saurabh Kumar Tikmani, RP, Lanco Amarkantak Power Ltd Vs M/s NRSKS Mines and Minerals Pvt Ltd.	Mr. Ramakant Rai	Mr. Mohit Chaudhary
34	Comp App (AT) (CH) (Ins) No. 329/2021 For Stay IA No. 680/2021	George Vinci Thomas & 2 Ors Vs Mr. Sasitharan Ramaswamy	Dr. KS Ravichandran Ms. Manjula Devi	M/s Ramalingam & Associates
35	Comp App (AT) (CH) (Ins) No. 103/2022 Contempt Case (AT) No. 4/2022 For Stay IA No. 238/2022 For Exemption IA No.239 & 1081/2022	Bandla Ganesh Babu Vs Raghu Babu Gunturu & 2 Ors	Mr. Avinash Krishnan Ravi	Mr. VVSN Raju-R1 Mr. Varun Srinivasan- R2 M/s. Mummaneni Vazra Laxmi- R3
36	Comp App (AT) (CH) (Ins) No. 141/2022	G. Govindasamy Balasubramaniam Suspended Director and Share Holder of M/s. Shree Murugan Flour Mills Pvt Ltd. Vs Indian Overseas Bank & Anr.	Dr. KS Ravichandran Ms. S Manjula Devi	Mr. ML Ganesh-R1 Mr. B Dhanaraj-R2
37	Comp App (AT) (CH) (Ins) No. 348/2022 For Condone Delay IA No. 782/2022 For Exemption IA No. 779/2022 Leave to file IA No. 780/2022 For Stay IA No. 781/2022	Industrial Venture Capital Ltd. Vs MV. Gangadharan, Member Monitoring Committee & Former RP M/s. Neptune Inflatables Ltd. & Anr.  <b>WITH</b>	Mr. Abhishek Raman	Mr. A.G. Sathiyarayanan-R1 Mr. Rohan Rajasekaran-R2
38	Comp App (AT) (CH) (Ins) No.372/2022 To Dispense IA No.872/2022 For Stay IA No.873/2022 Leave to file IA No.938/2022	M/s. VGP Finances Ltd. Vs Mr. Mudappalur Varieth Gangadharan, RP of Neptune Inflatables Ltd & Anr.	M/s Shivakumar and Suresh	Mr. A.G. SathiyarayananR 1 Mr. Rohan Rajasekaran-R2

39	Comp App (AT) (CH) (Ins) No. 358/2022 For Stay IA No. 818/2022 For Urgent Hearing IA No. 819/2022 Leave to file IA No. 820/2022 For Dispense With IA No. 821/2022 To Implead IA No. 937/2022 For Stay IA No. 1094/2022 To Adv. Hg. IA No. 21, 657 & 1404/2023 For Stay IA No. 868 & 869/2023	Mr Babu Manoharan Jaikumar Christhurajan Vs Mr Umesh Garg & 2 Ors	Mr. K. Newlin Frederick	Mr. Abhishek Anand- R1, R2
40	Comp App (AT) (CH) (Ins) 02/2023 For Additional docs. IA No. 02/2023	Srei Equipment Finance Ltd. Vs M/s. Vijay Engineering Equipment India Pvt. Ltd.	Mr. Anant Merathia	Mr. Thriyambak J Kannan
41	Comp App (AT) (CH) (Ins) 60/2023 For Stay IA No. 224/2023	Bank of India Vs Jayasree.M Liquidator, M/s Vasana Construction Company Pvt. Ltd. & Anr.	Mr.R Umasuthan	Mr. B Dhanaraj- R1
42	Comp App (AT) (CH) (Ins) No. 76/2023 For Stay IA No. 273/2023	Canara Bank Vs Jayasree M Liquidator M/s Vasana Construction Company Pvt.Ltd & Anr.	Mr. R. Umasuthan	Mr. B Dhanraj- R1
43	Comp App (AT) (CH) (Ins) No. 86/2023	Regen Powertech Pvt. Rep by erstwhile RP Ebenezar Inbaraj Ltd. Vs Regen Infrastructure and Service Pvt. Ltd. & 7 Ors.	Mr. Surya Teja SS Nalla	Mr. TK Bhaskar- R1 Ms. J Parimalam- R2, R3
44	Comp App (AT) (CH) (Ins) No. 295/2023 For Stay IA No. 910/2023	M/s. Amrex Marketing Pvt. Ltd. Vs Mudappalur Varieth Gangadharan & Anr.	Ms. Niharika Ahluwalia	Mr. AG Sathyanarayana R1 Mr. Rohan Rajasekaran- R2

**02:00 pm**  
**(HYBRID MODE)**

**In the Court of Hon'ble Mr. Naresh Salecha, Member (Technical)**

For Hearing

<b>S.No</b>	<b>Case No.</b>	<b>Name of the Parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1	Comp App AT) (CH) (Ins) No. 438/2022 IA No.1109/2022 IA No.1110 & 1111/2022	Shri Karshini Alloys Private Limited Vs Ramakrishnan Sadasivan  <b>WITH</b>	Mr. Vishal Ganda	Mr. TK Bhaskar Mr. Mayan H Jain
2	Comp App (AT) (CH) (Ins) No. 443/2022 IA No. 1118/2022 IA No. 1120/2022	Shri Karshini Alloys Private Limited Vs Ramakrishnan Sadasivan	Mr. Vishal Ganda	Mr. TK Bhaskar Mr. Mayan H Jain

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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